

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. 203/2007
C.A.184/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M

Name of the Company	Ramesh Kumar Agarwal & Ors.-Vs-R. Piyarelall International Pvt. Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

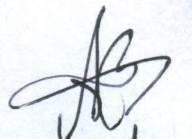
1. MR. JISHNU CHOUDHURY, Adv
2. MR. SAUMABHO GHOSH, Adv
3. MR. A. AGARWALLA, Adv
4. MISS. F. NASIM, Adv
5. MR. RATUL DAS, Adv

} Applicant

F. Nasim
8/11/17.

P. N. Sharma, Adv
Anunoy Basu, Adv

} Respondent
in C.A. 184/2015


8/11/17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Petitioner has filed supplementary affidavit against which no rejoinder has been filed. Ld. Counsel for the respondents made a request

that she may be given time for filing rejoinder. Prayer is allowed subject to payment of Rs. 5,000/- as cost, which shall be paid to the Prime Minister's National Relief Fund. Reply may be filed after paying the cost within 2 weeks.

List on 20/12/2017.

Jd

(Jinan K.R.)
Member (J)

Jd

(Vijai Pratap Singh)
Member (J)